

FIR No. 609/2015
Police Station : Khyala
State Vs. Rafat Ali @ Manjoor

11.05.2020

The Court of undersigned is having duty today as per Circular / Duty Roster no. /Misc./Gaz./DJ/West/2020 dated 03.05.2020.

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.
None for applicant / accused.

Put up for consideration on 02.06.2020.

2/6


(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi

11.05.2020

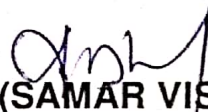
FIR No.145/2019
Police Station : Mundka
State Vs. Jitender @ Bata etc

11.05.2020

The Court of undersigned is having duty today as per Circular / Duty Roster no. /Misc./Gaz./DJ/West/2020 dated 03.05.2020.

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.
None for applicant / accused.

Reply to the bail application received from investigating officer.
Put up for consideration on 02.06.2020.


(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020

FIR No. 181/2019
Police Station : Tilak Nagar
State Vs. Himanshu @ Bakshi


11.05.2020

The Court of undersigned is having duty today as per Circular / Duty Roster no. /Misc./Gaz./DJ/West/2020 dated 03.05.2020.

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.
None for applicant / accused.

Reply to the bail application received from investigating officer.
Put up for consideration on 03.06.2020.

3/6


(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020


FIR No. 766/2019
Police Station : Nihal Vihar
State Vs. Tejpal

11.05.2020

The Court of undersigned is having duty today as per Circular / Duty Roster no. /Misc./Gaz./DJ/West/2020 dated 03.05.2020.

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.
None for applicant / accused.

Put up for consideration on 03.06.2020.


(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020


FIR No.522/2018
Police Station : Mundca
State Vs. Lokesh Yadav @ Vishu

11.05.2020

The Court of undersigned is having duty today as per Circular / Duty Roster no. /Misc./Gaz./DJ/West/2020 dated 03.05.2020.

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.
None for applicant / accused.

Reply to the bail application received from investigating officer.
Put up for consideration on 03.06.2020.


(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020

3/6


FIR No. 65/2016
Police Station : Uttam Nagar
State Vs. Vinay @ Vickey

11.05.2020

The Court of undersigned is having duty today as per Circular / Duty Roster no. /Misc./Gaz./DJ/West/2020 dated 03.05.2020.

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.
None for applicant / accused.

Reply to the bail application received from investigating officer.
Put up for consideration on 04.06.2020.


(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020


**Bail application number 745 & 746
FIR No.266/2019
Police Station : Tilak Nagar
State Vs. 1) Prateek Mangi
and
2) Naveen Mangi
U/s 420/406/34 IPC**

11.05.2020

The Court of undersigned is having duty today as per Circular / Duty Roster no. /Misc./Gaz./DJ/West/2020 dated 03.05.2020.

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.
None for for applicant / accused.

Put up for consideration on 05.06.2020.


**(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020**

S/G.


FIR No.253/2020
Police Station : Khayala
State Vs. Abhishek Kumar

11.05.2020

The Court of undersigned is having duty today as per Circular / Duty Roster no. /Misc./Gaz./DJ/West/2020 dated 03.05.2020.

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.
None for applicant / accused.

Put up for consideration on 05.06.2020.


(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020

5/6

Ball application number 579/2020
FIR No.86/2020
Police Station : Paschim Vihar East
State Vs. Aditya Gupta
U/s 498A/406/34 IPC


11.05.2020

The Court of undersigned is having duty today as per Circular / Duty Roster no. /Misc./Gaz./DJ/West/2020 dated 03.05.2020.

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.
None for applicant / accused.

Put up for consideration on 05.06.2020.

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(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020

FIR No.334/2019
Police Station : Rajouri Garden
State Vs. Joginder
U/s 174 IPC


11.05.2020

The Court of undersigned is having duty today as per Circular / Duty Roster no. /Misc./Gaz./DJ/West/2020 dated 03.05.2020.

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.
None for applicant / accused.

Reply to the bail application received from investigating officer.
Put up for consideration on 06.06.2020.

6/6


(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020

Bail application number 992
FIR No.179/2020
Police Station : Paschim Vihar Outer District
Vimal Singh vs State
U/s 279/337/186/353 IPC

11.05.2020

The Court of undersigned is having duty today as per Circular / Duty Roster no. /Misc./Gaz./DJ/West/2020 dated 03.05.2020.


Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.
Sh. Manish Kaushik and Ankit Batra learned counsel for applicant / accused.

This is an application for anticipatory bail moved on behalf of applicant.

Vide order dated 21.04.2020, a direction was given not to arrest the accused till 25.04.2020. On 25.04.2020, the interim protection was extended till 10.05.2020.

Today also the investigating officer is not present. The interim protection is extended for a further period of 30 days from today.

Issue notice to the investigating officer for 09.06.2020.


(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020

1024.

FIR No.243/2016
Police Station : Moti Nagar
State Vs. Rajbir Yadav


11.05.2020

The Court of undersigned is having duty today as per Circular / Duty Roster no. /Misc./Gaz./DJ/West/2020 dated 03.05.2020.

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.
Sh. Rahul Kumar learned counsel for applicant / accused.

Reply to the bail application of accused received.
At request, put up on 15.05.2020.

15/5


(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020

FIR No.101/2020
Police Station : Mianwali Nagar
Dabir Ahmed Shamshuddin Shaikh vs State of NCT of Delhi
U/s 420 IPC

11.05.2020

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.
Sh. Mahender Pratap learned counsel for applicant / accused.
Sh. Alok Pandey learned counsel for the complainant.

Issue notice to the investigating officer for 15.05.2020.


(SAMAR VISHAL)

Addl. Sessions Judge-08
West District, THC Delhi

11.05.2020

FIR No.245/2019
Police Station : Anand Parbat
State Vs. Roshan

11.05.2020

The Court of undersigned is having duty today as per Circular / Duty Roster no. /Misc./Gaz./DJ/West/2020 dated 03.05.2020.

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.

Sh. Vineet Jain learned counsel for applicant / accused.

As per the report of the investigating officer, the medical condition and documents of mother of applicant / accused has not been verified due to paucity of time.

Let the same be verified and report be filed on 15.05.2020.


(SAMAR VISHAL)

Addl. Sessions Judge-08
West District, THC Delhi


11.05.2020

FIR No.140/2019
Police Station : Punjabi Bagh
State Vs. Aashish Pandey
U/s 394/397/34 IPC

11.05.2020

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.
Sh. Mahesh Kumar Patel learned counsel for applicant / accused.

At request, put up for date already fixed i.e. on 15.05.2020.



(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020

FIR No.963/2020
Police Station : Mianwali Nagar
Maqsood Dabir Shaikh vs State of NCT of Delhi
U/s 420 IPC

11.05.2020

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.
Sh. Mahender Pratap learned counsel for applicant / accused.
Sh. Alok Pandey learned counsel for the complainant.

Issue notice to the investigating officer for 15.05.2020.


(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020

Bail application no.
FIR No.13/2020
Police Station : Ranjit Nagar
State Vs. Palvinder
U/s 7 / 8 POCSO Act


11.05.2020

The Court of undersigned is having duty today as per Circular / Duty Roster no. /Misc./Gaz./DJ/West/2020 dated 03.05.2020.

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.

Sh. R.R. Jha learned legal aid counsel for applicant / accused.

Before deciding the bail application, let reply be called from the investigating officer for 15.05.2020.


(SAMAR VISHAL)

Addl. Sessions Judge-08
West District, THC Delhi

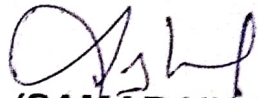
11.05.2020

FIR No.159/2017
Police Station : Tilak Nagar
State Vs. Phoolwati

11.05.2020

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the
State.
Sh.R.R. Jha, LAC for applicant / accused.

Reply not received.
At request, put up on 20.05.2020.


(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020

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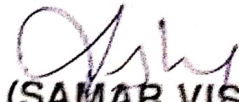
FIR No.313/2016/2017
Police Station : Khyala
State Vs. Nidhu

11.05.2020

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the
State.
Sh.R.R. Jha, LAC for applicant / accused.

Reply not received.
At request, put up on 20.05.2020.

0/5


(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020

FIR No.384/2017
Police Station : Punjabi Bagh
State Vs. Vinod Ram
U/s 363/370 IPC and 84 JJ Act.

11.05.2020

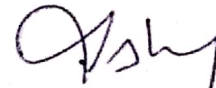
The Court of undersigned is having duty today as per Circular / Duty Roster no. /Misc./Gaz./DJ/West/2020 dated 03.05.2020.

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.
Sh. Pramod Kumr learned counsel for applicant / accused.

Reply of bail application of accused Vinod Ram received.

Learned counsel for applicant / accused submits that he wants to press his bail application before the concerned Court which is of Ms. Sughandha Aggarwal, learned ASJ.

At request, put up on 18.05.2020.



(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020

18/5


FIR No.189/2017
Police Station : Khyala
State Vs. Ramandeep Singh sEBI
U/s 376/377/506 IPC & 6 POCSO Act

11.05.2020

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the
State.
Sh. Sanjay Kumar learned counsel for applicant / accused.

At request, put up before the regular Court of Sh. G.N. Pandey, ASJ-

09 on 18.05.2020.


(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020

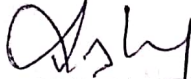
FIR No.344/2018
Police Station : Kirti Nagar
State Vs. Raja & Anr.
U/s 365/392/395/412/34 IPC

11.05.2020

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.
Sh. Sanjay Kumar learned counsel for applicant / accused.

At request, put up before the regular Court of Sh. G.N. Pandey, ASJ-

09 on 18.05.2020.



(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020

FIR No.344/2018
Police Station : Kirti Nagar
State Vs. Ajay Yadav & Anr.
U/s 365/392/395/412/34 IPC

11.05.2020

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.
Sh. Sanjay Kumar learned counsel for applicant / accused.

At request, put up before the regular Court of Sh. G.N. Pandey, ASJ-09 on **18.05.2020**.

18/5 ✓

(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020


FIR No.49/2019
Police Station : Rajouri Garden
State Vs. Shakil Khan @ Kallu
U/s 323/328/376/506 IPC

11.05.2020

The Court of undersigned is having duty today as per Circular / Duty Roster no. /Misc./Gaz./DJ/West/2020 dated 03.05.2020.

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.
Sh. Naveen Gaur learned counsel for applicant / accused.

At request, put up for consideration on 18.05.2020.


(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020

1e/s

FIR No.0706/2019
Police Station : Nihal Vihar
Pawan Kumar vs State

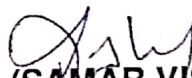
11.05.2020

Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.
Sh. Sandeep Kumar learned counsel for applicant / accused.

Reply to the bail application received.

At request, put up on 28.05.2020.

28/5


(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi
11.05.2020

FIR No.24/2020
Police Station : Ranhola
State Vs. Manoj Paswan

11.05.2020

The Court of undersigned is having duty today as per Circular / Duty Roster no. /Misc./Gaz./DJ/West/2020 dated 03.05.2020.


Present: Shri Atul Srivastava, Learned Additional Public Prosecutor for the State.

Sh. Mahesh Patel learned counsel for applicant / accused.

Reply to the bail application received from investigating officer.

At request of defence counsel, let medical report of applicant / accused be called from the Jail Superintendent for 13.05.2020.

13/5
Sud


(SAMAR VISHAL)
Addl. Sessions Judge-08
West District, THC Delhi

11.05.2020